

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1067

ANSWERED ON:09.12.2003

MISUSE OF PSUs BY CONCERNED MINISTRIES

ASHOK NAMDEORAO MOHOL; CHANDRA NATH SINGH; GADDE RAMAMOCHAN; M.V.V.S MURTHI; NARESH KUMAR PUGLIA; NEDURUMALLI JANARDHANA REDDY; NIVEDITA MANE; PRIYA RANJAN DASMUNSI; SADASHIVRAO DADOBA MANDLIK

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) Whether Central Vigilance Commissioner met Prime Minister recently and complained about misusing of some Public Sector Undertakings by concerned Ministries as reported in various leading newspapers;
- (b) if so, the facts of the matter and action taken by the Government thereon;
- (c) whether public Enterprises Selection Board Chairman also wrote to the Government in this regard;
- (d) if so, the details thereof; Contd..2/- :2:
- (e) whether the Government has laid down any guidelines to check such misuse;
- (f) if so, the details thereof; and
- (g) the steps being taken by the Government to curb this practice?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS. (SHRI HARIN PATHAK)

(a)&(b): As per information provided by Cabinet Secretariat the Central Vigilance Commissioner (CVC) had called on the Prime Minister on 16th October, 2003. During the meeting, the CVC gave a briefing in respect of various initiatives of the Commission during the past one year and also dwelt upon the need to remove the misplaced fear of vigilance in the minds of senior public sector executives which often leads to hesitation on their part in reaching decisions. The CVC delineated various measures which could be taken to build to both autonomy and accountability in the functioning of the Public Sector Undertakings. At no point, did the CVC mention any names or make any allegation in respect of any Central Minister.

(c)&(d): No, Sir. Does not arise.

(e),(f)&(g): There is an inbuilt vigilance mechanism in each Ministry/Department and Public Sector Undertakings. The vigilance set ups are headed by Chief Vigilance Officers who are appointed in consultation with CVC.